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- (c) number of the meetings held by the committee;
- (d) whether any public evidence was invited and obtained by the committee;
- (e) whether any representation was given to the honoraries on the said committee or any opportunity was provided to them to present their view-point; and
- (f) if the answers to parts (d) and (e) above are in the negative, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

- (b) The Committee comprised of the following members :
 - i. Shri Nur-ud-Din Ahmed—Chairman.
 - 2. Dr. K. L. Wig.
 - 3. Chief Secretary, Delhi Administration, Delhi.
 - 4. Principal-Director, Maulana Azad Medical College Complex.
 - 5. Col. R. D. Ayyar.
 - 6. Brig. S. S. Maitra.

The above Committee was replaced by another on the 7th May, 1967 under the Chairmanship of the Chief Secretary, Delhi Administration with following as membei s:

- 1. Director General of Health Services or his nominee.
- 2. Secretary (Medical), Delhi Administration.

The Committee was again re-constituted with the Chief Executive Councillor Shri V. K. Malhotra as its Chairman and the following as members:

- 1. Dr. K. L. Wig.
- 2. Dr. B. L. Taneja.
- 3. Director-Principal, Maulana Azad Medical College Complex.
- 4. Dr. P. K. Sen.
- Secretary (Medical), Delhi Administration.
- (c) One meeting was held by the Committee presided over by Shri Nur-ud-Din Ahmed and two by the Committee presided over by the Chief Executive Councillor.
 - (d) No.
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(e) No representation was given to the Honoraries on the Committee but they did present their view-point in their meeting with the Chief Executive Councillor.

to Questions

(f) The reviewing committee comprised prominent medical personalities. Moreover, as the Committee also intended to examine the record of the work of the Honorary Medical Officers, it was not expedient to keep their representative on it. It was also not considered necessary by the Committee to invite public opinion in the matter.

POST-GRADUATE MEDICAL EDUCATION AND RESEARCH CENTRE, CHANDIGARH

132. SARDAR NARINDER SINGH BRAR: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to State the amount spent by the Central Govern ment on the newly constructed Post-Graduate Institute of Medical Education and Research at Chandigarh?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): After the establishment of the Post-Graduate Institute of Medical Education and Research, Chandigarh, as an autonomous Institute with effect from the 1st April,. 1967, the Central Government have given it grant-in-aid of Rs. 1,11,66,000 during 1967-68 and Rs. 39,00,000 during 1968-ig6g (up-to-date).

WORLD BANJC ON INDO-PAK RIVER WATERS DISPUTE

- 133. SHRIM. R. VENKATARAMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether it is a fact that the Government of India sought the assistance of the World Bank for the settlement of the dispute on the issue of utilization of the waters of the eastern rivers of India and Pakistan;
 - (b) if so, what are the reasons therefor;
- (c) if the answer to part (a) above be in the affirmative whether Covernment have received any proposal from the World Bank in the matter; and
 - (d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD) : (a) No. Sir.

(b) to (d) Do not arise.